

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

1.

**RCP(IB)/09(MB)2024  
Connected to  
C.P. (IB)/1258/MB/2022**

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

MS. LAKSHMI GURANG  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.04.2024**

NAME OF THE PARTIES:

A V Corporation  
Vs

Marut Creative Infra Private Limited

SECTION: 7 OF THE NATIONAL COMPANY LAW TRIBUNAL RULES, 2016

**ORDER**

None present.

List this matter for hearing on **08.05.2024**.

Sd/-  
**ANU J. SINGH**  
**Member (Technical)**

Sd/-  
**LAKSHMI GURANG**  
**Member (Judicial)**